GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 925 TO BE ANSWERED ON 05TH DECEMBER, 2025

PENDING REIMBURSEMENT BILLS TO EMPANELLED HOSPITALS UNDER PMJAY

925. DR. ANGOMCHA BIMOL AKOIJAM: SMT. JUNE MALIAH SHRI AZAD KIRTI JHA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware of the issue of pending reimbursements to hospitals empanelled under the Ayushman Bharat-Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), which is reportedly hindering service delivery and causing distress to patients who are critically depend on this scheme for essential and life-saving treatments and procedures in the country during the last three years;
- (b) if so, the details thereof, State-wise and year-wise;
- (c) the total amount (in Rs.) pending for reimbursement under the said scheme in the country as of 1st November, 2025 and the average delay in reimbursement, State/UT-wise;
- (d) the reasons for the delay in releasing these pending dues alongwith the timeline by which the Government proposes to release the pending funds; and
- (e) the number of claims pending since three months, six months and one year and above, category-wise?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

(a) to (e): Under Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), settlement of claims is an ongoing process and claims are settled by respective State Health Agencies. National Health Authority has laid down guidelines for payment of claim to hospitals within 15 days of claim submission for the intra-state hospitals (hospitals located within State) and within 30 days in case of portability claims (hospitals located outside State).

Further, regular review meetings are held to take stock of the progress with regards to the claims. Besides, capacity building activities are also organised for settlement of claims.
